

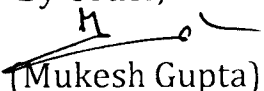
F. No. 01(05)/Circular/CESTAT/2024
Customs, Excise and Service Tax Appellate Tribunal
West Block No. 2, R. K. Puram, New Delhi-110066

Date: 02.09.2024

CIRCULAR

A number of Larger Bench cases have been decided in the recent past. It is incumbent upon the registry to list all matters covered by the decisions of the Larger Bench before the regular Bench.

Hence, all Deputy/Assistant Registrars are requested to list all the matters covered by the decisions of the Larger Bench regardless of their seniority. The Larger Bench decisions passed in the last five years may be uploaded on the website by the respective benches. The Computer Section, CESTAT, New Delhi will assist in uploading the LB decisions by making separate menu for Larger Bench Orders.

By Order,

(Mukesh Gupta)
Deputy Registrar

Copy to:

1. SPS to Hon'ble President, CESTAT, New Delhi.
2. SPS/Steno to Hon'ble Members, CESTAT, all benches.
3. PA to Registrar, CESTAT, New Delhi.
4. Deputy/Assistant Registrars, CESTAT, all benches.
5. Assistant Registrar (Computer Section), CESTAT, New Delhi.
6. Office copy/Website.